

13

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA No.2444/91

Date of decision:- 17-08-1993

Shri Lila Ram

...

Petitioner

vs.

Union of India & ors.

...

Respondents

For the Petitioner .. Shri V.P.Sharma, Counsel.

For the Respondents .. Shri J.P.Vergheze, Counsel.

CORAM:

THE HON'BLE MR.JUSTICE S.K.DHAON, VICE-CHAIRMAN(J)
THE HON'BLE MR.B.N.DHOUNDIYAL, MEMBER(A)

JUDGEMENT

(BY HON'BLE MR.JUSTICE S.K.DHAON, VICE-CHAIRMAN)

The sheet-anchor of the petitioner's case is that he was employed with the respondents as a casual worker. On that basis, he prays that the respondents be directed to absorb him on regular basis and pay him back-wages as he at no stage was disengaged as a casual worker. His further prayer is that the respondents may be directed to re-engage him in preference to his juniors till regularisation of his services.

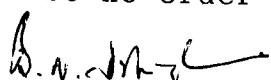
2. The petitioner in support of his case produced a casual labour card. The respondents, in their written statement, came out with the case that the said card is a forged one. Accordingly, on 21.4.1993, this Tribunal passed the following order:-

" The Casual Labour Card produced by the applicant is stated to be forged by the respondents. The learned counsel for the respondents is directed to furnish the Muster Roll Register for the year 1983-85. Two months are allowed to the respondents to produce the Muster Roll Register. List on 16.07.93."

3. The learned counsel for the respondents has produced before us the Muster Roll Register for the years 1983-85. The same has been scanned very carefully by the learned counsel for the petitioner. It transpires that the name of the petitioner does not appear in the Muster Roll Register. The case of the petitioner, therefore, must fall through.

4. We are not impressed by the submission made on behalf of the petitioner that the Muster Roll Register produced by the respondents is not a genuine one. No reason has been given for saying so.

5. This OA fails and is dismissed. There shall be no order as to costs.


(B.N. DHOUDIYAL)

MEMBER(A)


(S.K. DHAON)
VICE-CHAIRMAN(J)

SNS